

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 151 of 2013 (SZ)

Applicant(s)

Mr.Marimuthu, Panaiyur Post
Kancheepuram District and another

Vs. The Union of India rep. by its
Secretary Ministry of Environment &
Forests and others

Respondent(s)

Legal Practitioners for Applicant(s)

M/s. D. Nagasaila, V. Suresh
& K.Muthunayaki,

Legal Practitioners for Respondents

M/s. Me.Sarashwathy for R-1 and R-2
Smt. Rita Chandrasekar, Advocate for R-3
Shri Jagdeep Kishore, Advocate for R-4

**Appeal No. 155 of 2013 (SZ)
M.A.No.43 of 2014**

Appellant(s)

M/s. Conservation Action Trust and
another

Vs.

The Union of India, Ministry of
Environment and Forests,
New Delhi and others

Respondent(s)

Legal Practitioners for Appellant(s)

Shri Kamalesh Kannan
and Mr. Sai Sathya Jith

Legal Practitioners for Respondents

Smt. Me.Sarashwathy for R-1 & R8
M/s. M.K. Subramanian and
for R2, R-3 and R-7
Shri Jagdeep Kishore for R-4
Smt. Rita Chandrasekar for-R-5 & 6

Appeal No. 161 of 2013 (SZ)

Appellant(s)

Shri. K. Saravanan,
Urukuppam,
Chennai-90

Vs.

Union of India, Ministry of environment
and Forests, New Delhi & others

Respondent(s)

Legal Practitioners for Appellant(s)

Legal Practitioners for Respondents

M/s. D. Nagasaila, V. Suresh and
P.Moses & K. Muthunayaki, Advocates

Smt. Me.Sarashwathy for R-1& R2
Shri Jagdeep Kishore for R-3

Note of the Registry	Orders of the Tribunal
Item No.6 to 8	<p>Date: 21st August, 2017</p> <p>At the request of the learned counsel appearing for the applicants matter stands adjourned tomorrow i.e., 22.08.2017.</p> <p>.....JM (Justice Dr. P. Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>